

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO.217/2016
RT CA (CAA) NO.117/Chd/Hry/2017**

In the matter of:

Scheme of Amalgamation between:

M/s. Covidien Healthcare India Pvt. Ltd

...Applicant/Transferor Company

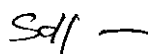
With

M/s. India Medtronic Private Ltd.

...Non-applicant/Transferee Company.

Present: Mr. Rohit Khanna, Mr. Dheeraj Nair, Mr. Raghav Kapoor
and Mr. Kunal Chaturvedi, Advocates for the applicant-company.
Ms. Amarpreet Kaur, STA for Official Liquidator and Regional Director,
New Delhi.

No time left. The matter is adjourned for arguments to 27.07.2017.



(Justice¹ R.P. Nagrath)
Member(Judicial)

July 06, 2017
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